

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.05.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3650 of 2024 in Contempt Case (AT) No. ___ of 2024 in Comp. App. (AT) (Ins) No. 152 of 2020	Viveck Goel Vs. Pooja Finlease Ltd. & Anr.	Rajendra Beniwal
2.	I.A. No. 3685 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Paras Builders & Promoters Vs. ASREC India Ltd. & Ors.	Rajeev Narayan

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Assistant Registrar